NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.492/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December 2017, 10.30 A.M

Name	of the Company	Pralayankar Roy Chowd Pvt.Ltd. & Ors.	hury & AnrVs-M.P. Jewellers	s & Co. (1945)
Under Section		241/242		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Mr. A. Mitra, fr. Ar.

Mr. R. Romence, fr. Ar.

Mr. J. Chomolog, At.

Mr. S. Rottachaya, At.

Mr. S. Mitra, Ar.

Mr. B. Kuman, Ar.

Mr. B. Kuman, Ar.

Mr. T. Hosson, Atr.

In Respondents No. 1 to 4, 6 to 8

Mr. S. N. Mooklerjee lemin Advocate
Mr. Ranjan Bankavat Somior Advocate
Mr. Gabyasarki Chandlung Advocate
Mr. Torum Aich
Rengteris
Hrs. Monigan Befani
Mr. Sanik Rhakrabaty
Ns. Neha Somair

Advocate

For Respondent No. 5.

Mr. Jasoje et Mukheyje e, AdvonRecord Jym. Adv.

Mr. Aritra Basin, Adv.

ORDER

Ld. Counsel for the petitioners and the respondent nos. $1\ \text{to}\ 4,\ 5\ \text{and}\ 6\ \text{to}\ 8\ \text{ are present.}$

Heard the part arguments of the Ld. Counsel of the petitioner. Arguments could not be concluded.

List on 11/12/2017.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)